## ITALIAN SCHOLARSHIPS

\*935. Shri M. D. Ramasami: Will the Minister of Education be pleased to state:

- (a) for which course or courses of study five Italian Scholarships were recently awarded to Indian students;
- (b) whether applications were called for from all the States for these scholarships; and
- (c) the basis on which the selection of the candidates was made?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Agriculture. Architecture, Cultural History, Engineering, and Technology.

- (b) Yes.
- (c) The selection was made on the basis of merit and the importance of the subject of study/training and the facilities available in Italy.

BACKWARD CLASSES COMMISS ON
Shri Muniswamy:
\*936. Shri Ganapati Ram:
Shri Rishang Keishing:

- (a) Will the Minister of Home Affairs be pleased to state how far the Backward Classes Commission appointed by the Government of India has progressed in its work?
- (b) How many States have been risited by the Commission so far?
- (c) Has the Commission submitted any interim report?

Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The Backward Classes Commission commenced its work on the 18th March 1953. To ascertain public opinion, it, has drawn up a very elaborate questionnaire which has been widely circulated. Replies to the questionnaire are being received and are under examination. The Commission has so far visited six States for the collection of necessary data by taking written or oral evidence and by investigating on the spot the conditions of socially and educationally backward classes.

(c) No.

RESERVATION OF POSTS FOR SCHEDULED CASTES AND SCHEDULED TRIBES

\*937. Shri B. N. Kureel: Will the Minister of Home Affairs be pleased to state whether Government taken any action on the recommendations made by the Commissioner for Scheduled Castes and Scheduled Tribes in his report  $\mathbf{of}$ 1951. regarding "Setting up of a Special machinery to ensure proper implementation of orders issued by Government regarding reservation of rusts etc., for Scheduled Castes and Scheduled Tribes"?

The Deputy Minister of Home Affairs (Shri Datar): Instructions have since been issued for the regular submission of annual returns regarding the appointment of Scheduled Castes/Scheduled Tribes dates to reserved vacancies. Arangements have also been made for their scrutiny, and for inadequate observance of the reservation rules, whereever found, being brought to the notice of the Ministries concerned. Government are still considering what further action is necessary to ensure strict implementation of the reservation orders.

## UNEMPLOYMENT

\*938. Shri M. D. Ramasami: Will the Minister of Education be pleased to state when the scheme of employing educated and unemployed youngmen as teachers in rural areas put forward by the Government of India as a means of affording unemployment relief will be put into effect in respect of States that have agreed to the scheme so far?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The scheme in question has already been put into effect with effect from 2nd October, 1953.

## HALI OSMANIA PAPER CURRENCY

\*939. Shri H. G. Vaishnav: (a) Will the Minister of Finance be pleased to state the total amount of Hali Osmania paper currency in Hyderabad State that was returned to the treasury from